

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1313 OF 2024

IN THE MATTER OF:

V Srikanth

....PETITIONER

VERSUS

State of Andhra Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 29.05.2025)

V Srikanth

....PETITIONER

VERSUS

- 1. Central Pollution Control Board (CPCB)**
Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in **(RESPONDENT NO.1)**
- 2. Andhra Pradesh Pollution Control Board**
Through its Member Secretary
Paryavaran Bhawan, APIIC Colony Road, Gurunanak Colony,
Autonagar, Vijaywada- 520007
Email: membersecy@appcb.gov.in **(RESPONDENT NO.2)**
- 3. Deputy Collector, Nellore**
Achari street Collector's office,
District Collectorate, Nellore, 524001
Email: collector_nlr@ap.gov.in **(RESPONDENT NO.3)**
- 4. Adani Krishnapatnam Port Limited**
Through its Chief Executive Officer
Post Bagh No. 1, Gopalapuram Near Muthukur SPS Nellore -524344
Email: kamlesh.bhagia@adani.com **(RESPONDENT NO.4)**
- 5. Ministry of Environment, Forest and Climate Change**
Through its Secretary
Indira Paryavaran Bhawan Jorbagh Road, New Delhi-110 003
Email: secy-moef@nic.in **(RESPONDENT NO.5)**